

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										(Amount in Rs.)
Summary of claims received					Summary of claims provisionally admitted by CD					
Sl No	Name and address of Claimant	Category of Creditors	No of claims	Amount (in Rs.)	No of claims	Amount (in Rs.)	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks if any,
1	T M Vinay G-1, 343-D, 17th Cross, Ideal Homes Township, Rajarajeshwarinagar, Bangalore -98	Operational creditors (other than Workmen and Employees and Government Dues)	1	390000	1	50000	0	0	340000	Provisionally Admitted